

Shri Punnoose: May I know how many men have already been trained and how many of them are employed?

Shri Raj Bahadur: That is given in the statement laid on the Table of the House.

Shri S. C. Samanta: May I know how far the proposal to rationalise these flying clubs has materialized?

Shri Raj Bahadur: As may be known to the hon. Member, we had appointed a committee familiarly known as the Master Committee to go into the whole question, to examine the organization of the present system of flying clubs and the necessity for their re-organization. A report has now been received which is receiving our attention and is under examination at the moment.

Shri K. K. Basu: May I know what is the fee charged by these flying clubs for imparting training?

Shri Raj Bahadur: I would have to give very detailed figures which will take time of the House.

EXPERTS ON PRODUCTIVITY STUDIES AND SYSTEMS OF PAYMENT BY RESULTS

*704. **Shri S. C. Samanta:** Will the Minister of Labour be pleased to state:

(a) how many experts have been selected by the I.L.O. to assist the Government of India in the field of system of payment by results and productivity studies in the textile and engineering industries;

(b) whether they have arrived in India and if so, when; and

(c) how long they will remain in India?

The Minister of Labour (Shri V. V. Giri): (a) Five.

(b) Yes; on 5th December, 1952.

(c) As at present planned, four out of the five experts are expected to be in India until May, 1953. One has already left.

Shri S. C. Samanta: May I know whether the Indian experts will be designated to work with the aid of these experts from abroad?

Shri V. V. Giri: These experts are working. There are under-studies under them and their study is nearly completed. In Bombay it is still in progress.

Shri S. C. Samanta: May I know whether this work is part of the I.L.O. Technical Assistance Programme for the under-developed countries and if

so, whether we have to spend anything for it?

Shri V. V. Giri: We need not spend anything, but we have to meet their expenses.

Shri Nanadas: May I know whether there are any such similar experts with regard to agricultural labour?

Shri V. V. Giri: Not at present.

PILFERAGE FROM RAILWAY WAGONS

*705. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that towards the end of November, 1952 a gang of wagon-lifters who attempted to break open and loot the contents of wagons between Garbeta and Chandrakona Road on Eastern Railway, was detected by the Railway Protection Police,

(b) if so, what are the steps that were taken; and

(c) whether the steps taken have in any way helped to check and stop the pilferage from wagons on the Indian Railways?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) All the important goods trains are escorted by Railway Protection Police and Government Railway Police over the affected areas. Ambush patrols are also frequently organised in the affected areas by the Watch and Ward, Railway Protection Police and Local Police.

(c) Yes, crime has come down in this particular area. But thefts on Indian Railways still continue to be on an appreciable scale.

Shri S. C. Samanta: May I know in this particular case whether the dead bodies of the wounded persons were taken by the Police?

Shri Shahnawaz Khan: I do not have any information on the subject.

Shri S. C. Samanta: May I know whether these persons have been identified?

Shri Shahnawaz Khan: As I said, I do not have full particulars on this point.

श्री रघुनाथ सिंह : क्या उन का पोस्ट-मार्टम एग्जामिनेशन हुआ था ?

श्री शाहनवाज खान : ज़रूर हुआ होगा ।

Shri S. C. Samanta: Is it not a fact that a further inquiry was made by the Howrah Railway Police and the